

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 120

IA(IBC)/2120(CH)2023,IA(IBC)/2348(CH)2023, IA(IBC)/1396(CH)2023,

CONT. A. (IBC)1/(CH)2024, IA(IBC)/1525(CH)2024

in

CP(IB) No.10/Chd/Hry/2018

(Admitted)

IN THE MATTER OF:-

M/s Educomp Infrastructure & School
Mgmt Ltd.

...Petitioner

Under Section: 10, 74, 60(5),IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 22.08.2024.

15.07.2024
Tanvi

Sd/-
Court Officer